GOVERNMENT OF INDIA YOUTH AFFAIRS AND SPORTS LOK SABHA

UNSTARRED QUESTION NO:2207 ANSWERED ON:23.11.2010 UNUTILIZED TRAINING FACILITIES Kataria Shri Lal Chand;Nirupam Shri Sanjay Brijkishorilal

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether there are reports that sportsperson did not use various training venues during Commonwealth Games including those built by the Delhi Development Authority,
- (b) if so, the details thereof and the reasons therefore,
- (c) the names of such training venues along with the amount spent on their construction, and
- (d) the total amount of funds sanctioned/released and expenditure incurred for preparing of Indian sports persons for the Commonwealth Games, 2010, sports discipline wise?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL)

- (a) Yes, Madam.
- (b) & (c) Organizing Committee (OC) has reported that following Practice/Training Venues could not be utilized by sports persons due to reasons indicated against each of them:-
- Sl.No. Practice/Training Venue Reasons Amount Spent (Rupees in crore)
- 1. Polo Ground Due to 8.10 security reasons
- 2. Women Wrestling Hall Due to 25.00 (SRCC) security reasons
- 3. Shivaji Stadium Not completed
- 4. Chhatrasal Stadium Not used as 68.25 teams arrived late and their training time was reduced.
- Saket Sports Complex Not used as 11.84 (As on teams arrived 30.9.2010)

late and their training was reduced.

(d) The total amount approved by the Government for preparing of Indian sports persons for Commonwealth Games, 2010 was Rs.678 crore. Details of the total expenditure incurred for preparing of Indian sports persons for the Commonwealth Games, 2010, is annexed.